

Annexure-6																
Name of the corporate debtor: Concast Steel & Power Limited			Date of commencement of liquidation: 26.09.2018;							List of stakeholders as on: 12.01.2023						
Sl. No.	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners/ others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Amount of claim paid	Balance amount of claim	Remarks , if any
			Amount claimed	Amount claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted							
1	Ram Prakash & Sons	Others	1,42,30,366	1,42,30,366	Others	NA	NA	NA	0.01	NA	NA	0	NA	0	1,42,30,366	NA
2	Grant Thornton Advisory Private Limited	Others	27,02,473	27,02,473	Process Cost	NA	NA	NA	0.00	NA	NA	0	NA	0	27,02,473	NA
3	GT Restructuring Services LLP	Others	2,96,89,732	2,96,89,732	Process Cost	NA	NA	NA	0.03	NA	NA	0	NA	0	2,96,89,732	NA
			4,66,22,571	4,66,22,571											4,66,22,571	